

**Shri Surendra Pal Singh:** What are the financial implications of this project?

**Shri Alagesan:** That would be too early to say.

**Shri Raghunath Singh:** May I know whether any survey has been made about the availability of raw materials in Mangalore or Mysore State?

**Shri Alagesan:** If this fertiliser plant is set up, it will be based on naphtha, which will be derived from the Cochin refinery.

**Shri Basappa:** May I know whether the Government of Mysore has come forward to give all the necessary facilities for starting a fertiliser factory at Mangalore and if so, whether any action will be taken in that regard?

**Shri Alagesan:** Mysore Government is very anxious to have a plant and they will be willing to give all the facilities. The trouble is, some of the parties recommended by them are not so willing.

**Shri Basappa:** A number of collaborators have come forward.

**Shri Alagesan:** He may give me the names of those collaborators. Our information is there are none.

#### Crime in Delhi

\*779. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) whether the crime figures for the last six months in respect of the Union Territory of Delhi have shown an upward trend;

(b) if so, the nature of crimes that were on the increase; and

(c) the measures taken by Government/Administration in this regard?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

(a) and (b). There has been some increase in reported cases of dacoity, murder, attempt to murder, robbery, burglary, theft and miscellaneous offences under the I.P.C. and Local and Special Laws during the last six months (upto 31-8-1965) as compared to the corresponding period of 1964.

(c) Measures taken to keep the incidence of crime under control.

- (i) Activities of goondas and other anti-social elements are kept under check by stringent surveillance. Provisions for certain Sections of the Bombay Police Act 1951 have also been extended to Delhi to control the activities of anti-social elements.
- (ii) Beat patrolling has been strengthened.
- (iii) Surprise checks by senior officers, including the I.G.P. and D.I.G are made with a view to keep the Police Station Staff on the alert.
- (iv) A short course of training in modern methods of investigation has been recently organised in the Crime Branch of the Delhi Police. Upper Subordinates who have to deal with investigation work are put through this course.
- (v) A second post of D.I.G. Police has been created to ensure closer supervision and direction from the higher level.
- (vi) Setting up a Forensic Science Laboratory is under active consideration.

**Dr. L. M. Singhvi:** Would the government be in a position to tell the House the overall increase in the incidence of crime in Delhi and also the main reasons leading to it?

**Shri L. N. Mishra:** There has not been much increase in the number of crimes this year as compared

to last year or the year 1963. I shall give some figures for this year and for the corresponding period last year:

	1964	1965
Dacoity	Nil	1
Murder	38	41
Robbery	34	36
Riots	43	43
Burglary	813	853
Miscellaneous	2419	2597

It is not that crime has increased. But the point is we have launched a crime registration drive and we have made a sustained drive for registration of crimes. That is the reason why there has been some increase in the figures.

**Dr. L. M. Singhi:** Is the government in a position to say that there has been an emergence of new type of crime and new techniques in committing crime and that the investigating methods lack a great deal in scientific approach and that is why the crimes are not detected so successfully and brought home?

**Shri L. N. Mishra:** The assumption of the hon. member is not correct. He might have seen that we are improving the techniques of investigation also. We do not think there has been any new device for committing crimes.

**श्री बागड़ी :** दिल्ली में जूमों की तादाद में बढ़ती होने का क्या यह कारण नहीं है कि दिल्ली के अन्दर जो एनजीएक्टिव आफिसर हैं वे बहुत पुराने यहां पर नगे हुए हैं और वह इस तरह में घिस गये हैं कि इस मगीन के अन्दर वह ठीक तरीके से काम नहीं कर पा रहे हैं ?

**श्री ल० ना० मिश्र :** जो माननीय सदस्य का रहे हैं वह सत्य नहीं है क्योंकि यहां के प्रकमरान बहुत अच्छे ढंग से काम कर रहे हैं। वे कोई भी घिस नहीं गये हैं वे बहुत तगड़े हैं और अपना काम अच्छे तरीके

से करते हैं अगर माननीय सदस्य अन्य शहरों के अपराधों से दिल्ली के अपराधों की तुलना करेंगे तो पायेंगे कि दिल्ली की हालत बहुत अच्छी है।

**श्री बागड़ी :** आक अच्छी है, ट्रैफिक अच्छा महोदय : घाड़र, घाड़र।

11.00 hrs.

#### SHORT NOTICE QUESTIONS

#### Rationing of Petrol and other Motor Oils

**S.N.Q. 8. Shri Hari Vishnu Kamath:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose to ration, for civilian consumption, petrol and other motor oils which are increasingly needed for the armed forces;

(b) if so, the details of the scheme; and

(c) if not, the reasons therefor?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) to (c). Government will take all steps, including rationing if necessary, to ensure that the Defence Services receive their full requirements of petroleum products.

**Shri Hari Vishnu Kamath:** Is there any truth in certain press reports that the Iranian Government has imposed an embargo on the supply of